

***THE ORISSA ENTRY TAX (AMENDMENT) ACT, 2004**

(ORISSA ACT 1 OF 2005)

**[Received the assent of the Governor on the 28th January 2005,
first published in an extraordinary issue of the Orissa Gazette,
dated the 31st January, 2005 (No. 181)]**

AN ACT FURTHER TO AMEND THE ORISSA ENTRY TAX ACT, 1999.

BE it enacted by the Legislature of the State of Orissa in the Fifty-fifth Year of the Republic of India as follows :—

Short title
and
commence-
ment.

1. (1) This Act may be called the Orissa Entry Tax (Amendment) Act, 2004.

(2) It shall come into force on such date as the State Government may, by notification, appoint.

Amendment
of
Schedule.

2. In the Schedule to the Orissa Entry Tax Act, 1999,—

Orissa Act
11 of 1999.

(i) In Part I, after item 81, the following item shall be inserted, namely :—

- "82. Fire bricks and Refractories
83. Pulp wood
84. Poly Urethane Foam
85. Blades/Razors/Shaving Kits
86. Audio and Video Cassettes and Compact Discs
87. Rice Cooker, Pressure Cooker and Kitchen ware/ Utensils.
88. Plastic Bangles and Imitation Jewellery
89. Crystal items, Cut glass items and Chandeliers
90. Rexine and Rubberised cloth
91. Glassware and Crockery
92. Acrylic sheets
93. Stoves of all kinds
94. Incandescent Lamps and Lanterns, parts thereof and incandescent mantels.

* For the Bill, see *Orissa Gazette*, Extraordinary dated the 22nd December 2004 (No. 1822).

95. Thermowares, Vacuum flasks of all kinds including thermoses, Thermic jugs, Ice buckets or boxes, Urns and other domestic receptacles to keep food or beverages hot or cold and refills thereof.
96. Gas lights
97. Coal tar and Road tar
98. Brass and Bell metal goods
99. Umbrella, Rain coat and Rain caps
100. Sanitary Napkins and Baby Napkins
101. Paper bag, Paper box, Paper covers and Corrugated box
102. Explosives including saltpatre, Gun powder and Potash
103. Processed Gem stone, Synthetic Gem stone and Pearls
104. Honey in packed form
105. Peas or Matar in packed form
106. Card board, Art board, Paste board, Mill board and Straw board.
107. Whitener or Blue, both liquid and in powder form of any brand including Robin Blue used for brightening of washed clothes and starches for clothes.
108. Duplicating Ink and Duplicating materials
109. Fire Extinguisher" ; and

(ii) in Part II, after item 33, the following items shall be inserted, namely :-

- "34. Hosiery goods
35. All kinds of Kitchen Appliances including Mixer grinder, Food Processor, Juicer, Sandwich Toaster, O. T. G. (Oven Toaster Griller), 33 Electric Ovan, Microwave and Tandoori Oven, Electric Egg beater/ biender, Cooking range, Electric kettle.
36. Baking powder, Custard powder, Ice-cream powder, Cocoa powder, Corn flour, Chocolate powder, Soup powder, Idly mix, Cake mix, Dosa mix, Jallebi mix, Gulab jamun mix, Milkshake powder.
37. Packaged Drinking water or pure/safe drinking water in sealed containers or packets.
38. Ferro Alloys including Ferro Silicon."